

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,  
SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
(CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)

**Notification No. 05/2024-Customs (N.T.)**

New Delhi, dated the 19th January, 2024

**S.O.(E).** — In exercise of the powers conferred by sub-section (4) of section 51A of the Customs Act, 1962 (52 of 1962), the Central Board of Indirect Taxes and Customs, on being satisfied that it is necessary and expedient to do so, hereby makes the following amendments to the notification No.18/2023-Customs (N.T.) dated the 30<sup>th</sup> March, 2023, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide S.O. 1528 (E), dated the 30th March, 2023, namely, -

In the said notification, in para 2, for the words, '19<sup>th</sup> January, 2024', the words '29<sup>th</sup> February, 2024' shall be substituted.

[F. No. 442/02/2017-Cus IV(Pt)]

(Sanjeet Kumar)  
Under Secretary to the Government of India

**Note:** The principal notification was published in the Gazette of India, Extraordinary, Part-II, Section-3, Sub-section (ii), vide notification no. 18/2023–Customs (N.T.), dated the 30th March, 2023, vide number S. O. 1528 (E), dated the 30<sup>th</sup> March, 2023 and was amended by notification no. 31/2023-Customs (N.T.) dated the 26th April, 2023, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 1935(E), dated the 26th April, 2023, notification no. 49/2023-Customs (N.T.) dated the 30<sup>th</sup> June, 2023, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 2831(E), dated the 30<sup>th</sup> June, 2023, notification no. 69/2023-Customs (N.T.) dated the 27th September, 2023, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 4253(E), dated the 27<sup>th</sup> September, 2023 and notification no. 87/2023-Customs (N.T.) dated the 29th November, 2023, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 5086(E), dated the 29<sup>th</sup> November, 2023